

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION NO.407/2000

Dated this, Thursday, the 22nd Day of June, 2001.

Smt. Jaya H. Solanki

Applicant

(Applicant by Shri S.S. Karkera, Adv.)

Versus

UOI & Ors. . . .

Respondents

(Respondents by Shri V.D. Vadhavkar, Adv.)

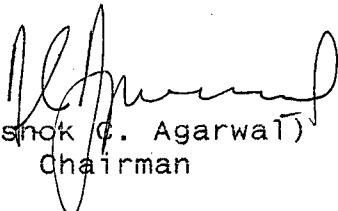
CORAM

HON'BLE SHRI JUSTICE ASHOK C. AGARWAL, CHAIRMAN
HON'BLE SMT. SHANTA SHAstry, MEMBER (A)

(1) To be referred to the Reporter or not?

(2) Whether it needs to be circulated to other Benches of the Tribunal?

(3) Library.


(Ashok C. Agarwal)
Chairman

sj*

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

Original Application No.407/2000

Date of Decision: 22.6.2001

CORAM: HON'BLE SHRI JUSTICE ASHOK C. AGARWAL, CHAIRMAN
HON'BLE SMT. SHANTA SHAstry, MEMBER (A)

Smt. Jaya H. Solanki,
Residing at: C/B Dominic Chawl
Khaly Village
Next to Ramdev Pir Mandir,
Vidyavihar (West)
Mumbai-400 086. Applicant
(Applicants by Shri S.S.Karkera, Advocate)
v.s

1. The Union of India,
Through Chief Commissioner
of Customs
New Customs House, Ballard Estate
Mumbai 400 038.
2. The Commissioner of Customs (Gen)
New Customs House,
Ballard Estate,
Mumbai 400 038.
3. The Jt. Commissioner (P&B), Customs
New Customs House, Ballard Estate,
Mumbai 400 038. Respondents

(Applicants by Shri V.D. Vadhavkar, Advocate)

O R D E R (ORAL)

[Per: Justice Ashok C. Agarwal, Chairman]:

By the present O.A. the Applicant claims selection to the post of Scaleman. Selections for 5 posts of Scalemen, from amongst Casual Workers ~~was~~carried out by the Interview Board on 15.4.1989. As Applicant was not amongst the 5 selected, present O.A. has been filed.

2. Shri Vadhavkar, Learned Counsel for the Respondents has produced the minutes of the Interview Board Meeting held for selections for the post of Scalesmen. We have perused the same.

3. We have also heard the learned Counsel appearing for the Applicant and we find that out of the 5 posts one was reserved for ST, one for SC, one for OBC and 2 for the General Category. As far as the ST category is concerned, since no eligible candidate was available, the same was given to a Scheduled Caste candidate. As far as the Applicant who belongs to the Scheduled Caste category is concerned, she has obtained fewer marks than the two Scheduled Caste candidates who have been selected. Similarly she has secured fewer marks as compared to the marks secured by the General Category candidates as also the OBC candidates.

4. In view of the aforesaid, applicant has no case for issue of directions for selection to the post of Scaleman. The present O.A., in the circumstances, we find is devoid of merits. The same is accordingly, summarily dismissed. No orders as to costs.

Shanta
(Smt. Shanta Shastry)
Member (A)

s.j*

Ashok C. Agarwal
(Ashok C. Agarwal)
Chairman